

Reduction
of Rank

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

B
5

O.A. No. / 452/89
TAX NO.

DATE OF DECISION 17.9.1992

Shri Divyakumar R. Trivedi Petitioner

Mr. R.K. Mishra Advocate for the Petitioner(s)

Versus

Union of India & Ors. Respondent

Mr. Akil Kureshi Advocate for the Respondent(s)

CORAM :

The Hon'ble Mr. N.V. Krishnan : Vice Chairman

The Hon'ble Mr. R.C. Bhatt : Member (J)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

Shri Divyakumar R. Trivedi

.. Applicant

Vs.

1. Union of India,
Through:
Central Provident Fund,
Commissioner,
9th Floor,
Cannaught Circus,
New Delhi- 110 001.

2. Regional Provident Fund
Commissioner, Gujarat State,
"Bhaishyanidhi Bhavan"
Near Income-Tax Circle,
Ashram Road,
Ahmedabad- 380 014.

.. Respondents

O R A L O R D E R

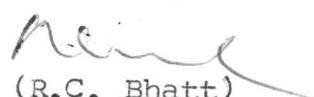
O.A./452/89

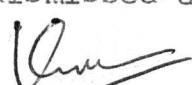
Date: 17.9.1992.

Per : Hon'ble Mr. N.V. Krishnan, Vice Chairman

1. The learned counsel for the applicant Mr. R.K. Mishra, prays that he be given permission to withdraw the application,- as, at present, the applicant has no grievance- along with liberty to agitate in case any such grievance arises in future.

2. Heard. The permission prayed for is granted on the above terms. Application dismissed as withdrawn.


(R.C. Bhatt)
Member (J)


(N.V. Krishnan)
Vice Chairman

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